

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/339/2018  
PETITION NUMBER : CP/292/1B/2018  
NAME OF THE PETITIONER(S) : VASUDEVAN  
NAME OF THE RESPONDENT(S) : V.MANIKANDARAJU & 1 ( UTHRAKAALI AMMAN  
INFRASTRUCTURE PVT LTD)  
UNDER SECTION : 19(2) & (3)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

Vasudevan

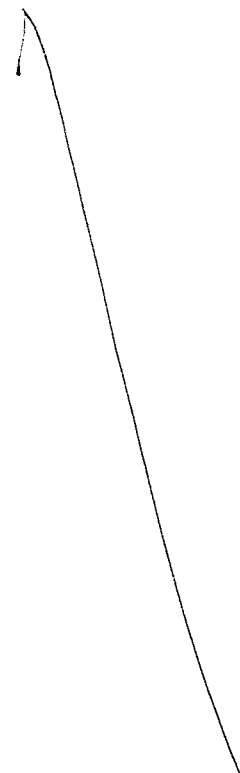
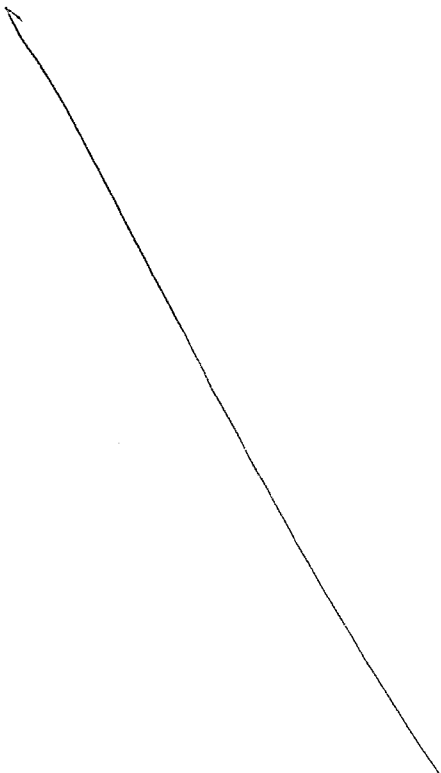
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R - Moolaly

Counsel for Applicant





(34)

[MA/339/2018 IN CP/292/IB/2018]

**ORDER**

The Counsel (Mr. K. Moorthy) appearing on behalf of the Resolution Professional having made a request for withdrawal of this application when this Bench has questioned the maintainability of this application, this application is hereby **dismissed as withdrawn** with liberty to file a fresh if any ground is remained to the Resolution Professional to file application before this Bench within the ambit of its jurisdiction.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr